

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.4124
TO BE ANSWERED ON 18.03.2020**

MIGRATION FROM INDIA

4124. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister for EXTERNAL AFFAIRS be pleased to state:

- (a) whether migration among Indian citizens have registered an increase over the last few years;
- (b) if so, the details thereof during the last three years; and
- (c) the present status regarding granting of dual citizenship to these overseas Indians?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a)&(b) The Government of India does not maintain data on Indian citizens going abroad for migration. Many countries do not share data, including with Indian Missions abroad, on the number of migrants of Indian origin in their respective countries, citing data privacy and other laws.

The Bureau of Immigration, Government of India, records the number of Indians who had gone abroad for employment. The data for the last three years is as follows:

Year	No of Indians Departed on Employment Visa
2017	34,72,494
2018	28,10,789
2019	25,43,577

(c)

Government of India rules do not permit dual citizenship. Section 9 of the Citizenship Act 1955 states that "Any citizen of India who by naturalization, registration or otherwise, voluntarily acquires or acquired the citizenship of another country, shall upon such acquisition cease to be a citizen of India."
